

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

(12)

ORDERS OF THE BENCH

Date of Order : 31.05.2016

OA No. 291/00009/2016 (OA No. 207/2012)

None present for the applicant.
Mr. Rajendra Vaish counsel for the respondents.

None present for the applicant, even the case was called in second round.

2. Contempt Petition is dismissed. Notices are discharged.

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✓

(Ms. Meenakshi Hooja)
Member (A)

(Dr. K.B. Suresh)
Member (J)

Vv